

**GOVERNMENT OF RAJASTHAN**  
**LAW AND LEGAL AFFAIRS DEPARTMENT**

No.F.1(3)Nyay/2010

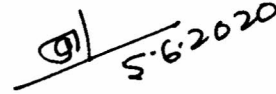
Dated 05/06/2020

**Notification**

In partial modification of the earlier notification no. F.26(90)Nyay/2018 dated 25.03.2019, the State Government with the consultation of Rajasthan High Court hereby designates the Courts mentioned in column no. 3 as Special Courts to try the cases of "Mob violence and Lynching" for the area specified in column no. 4 as under:-

| S.N. | Name of Judgeship | The Courts designated as special courts for criminal cases relating to Mob violence and Lynching   | Jurisdiction of the designated court mentioned in column no.3       |
|------|-------------------|--|---|
| 17.  | Jaipur Metro-I    | 1. Additional Sessions Judge No.1 Jaipur Metro.-I<br>2. Chief Metro. Magistrate, Jaipur Metro.-I   | Area falling in the jurisdiction of D.J. Jaipur Metro.-I judgeship  |
| 17A. | Jaipur Metro-II   | 1. Additional Sessions Judge No.1 Jaipur Metro.-II<br>2. Chief Metro. Magistrate, Jaipur Metro.-II | Area falling in the jurisdiction of D.J. Jaipur Metro.-II judgeship |

By order of the Governor

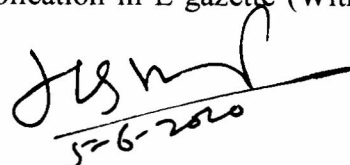
  
5-6-2020

(Vinod Kumar Bharwani)

Principal Secretary to the Government

Copy forwarded to the following for information and necessary action :-

1. Principal Secretary, H.E. the Governor, Government of Rajasthan.
2. Secretary to Hon'ble Chief Minister, Government of Rajasthan.
3. Special Assistant to Hon'ble Law Minister Government of Rajasthan.
4. Joint Secretary to Chief Secretary, Government of Rajasthan.
5. Registrar General, Hon'ble Rajasthan High Court, Jodhpur.
6. Registrar (Admn.), Hon'ble Rajasthan High Court, Jaipur Bench, Jaipur.
7. District Collector/ Police Commissioner, Jaipur.
8. District & Sessions Judge, Jaipur Metro-I & Jaipur Metro-II.
9. Director General, Police/Jail, Rajasthan Jaipur.
10. Secretary, Law( Litigation) Department, Government Secretariat, Jaipur.
11. Director, Prosecution, Government Secretariat, Jaipur.
12. Director, Department of Public Relation and Information.
13. Programmer, Law & Legal Affairs Department for Publication in E-gazette (With Soft Copy).
14. Guard File.

  
5-6-2020

(Madhusudan Sharma)

Joint Secretary to the Government